



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.03.2025

NOTICE

Please take notice that the matters listed in the **Court – II at 10:30 AM** on **19.03.2025** will now be taken up **after rising of Court – IV assembled at 10:30 AM**.

Further, please take notice that the bench notified for the **Court – II on 19.03.2025** is re-constituted. Composition of the re-constituted Bench shall be as under.

Court – II (After rising of Court – IV assembled at 10:30 AM)

- 1. Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)**
- 2. Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar